

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 4- IA 772 of 2022
ITEM No 5- IA 773 of 2022
In
CP(IB) 732 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Canara Bank
V/s
Ashapura Garments Ltd

.....Applicant

.....Respondent

Order delivered on ..26/09/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Atul Sharma, Adv.
For the Respondent :

ORDER

IA 772 of 2022

Application is filed by RP under Section 43 and 44 of IBC, 2016.

Issue Notice to respondent nos. 1 to 3, who are ex-directors of the corporate debtor.

List on 01.11.2022.

IA 773 of 2022

Application is filed by RP under Section 66 of IBC, 2016.

Issue Notice to respondent nos. 1 to 26.

List on 01.11.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**